

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION No. 3828
TO BE ANSWERED ON 05.04.2023

STEP TAKEN UNDER UJJAWALA SCHEME

3828: SHRI AKHILESH PRASAD SINGH:

Will the Minister of *Women and Child Development* be pleased to state:

- (a) Year-wise details regarding the steps taken under the Ujjawala Scheme during last five years;
- (b) year-wise details regarding the utilisation of the funds released under the scheme for the last five years;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) steps taken by Government for trafficking victims during the last five years?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): The erstwhile Swadhar Greh Scheme for women in difficult circumstances and Ujjawala Home - for prevention of trafficking; have been merged under the newly approved Mission Shakti and renamed as Shakti Sadan which is an Integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances. Shakti Sadan is a demand driven Centrally Sponsored Scheme, under which funds are released as per Scheme guidelines for approved projects, on the basis of need and requirement of the States and UTs.⁹⁴ Ujjawala Homes (Shakti Sadans) are functional in the country. The funds released during the last five years period (Ujjawala Homes) is given below:

(Amount Rupees in Lakhs)

| Year | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 |
|--------|---------|---------|---------|---------|---------|
| Amount | 1882.67 | 256.67 | 853.00 | 790.00 | 27.00 |

Under the Missions implemented by the Ministry namely, 'Mission Shakti', appropriate monitoring mechanisms are available at all levels of implementation i.e., at National, State and District levels. The national level Apex Committee headed by Secretary, WCD, the State Level Committee headed by Chief Secretary and overall implementation of scheme at District level by Committee headed by District Magistrate. The Ministry continuously monitors the progress of the implementation of all schemes through physical and virtual meetings with States/UTs, field visit by the officials of the Ministry and through digital mode and takes appropriate measures and issues advisories to States/UTs from time to time.
